

सरकार का एक-छत्र राज्य होना चाहिये। जब यहां समाजवाद है तो सोना स्टेट का होना चाहिये। जित्त दिन स्टेट का सोना हो जायेगा, उसी दिन स्मर्गलिंग बन्द हो जायेगा, सरकार ने जो वायदा किया है, उसे पूरा क्यों नहीं करती ?

श्री ब० रा० भगत : एक-छत्र राज्य होने का भी एक तरीका है। आप जानते हैं कि अभी गोल्ड कन्ट्रोल लागू हुआ है, उसमें एक नियम लागू किया गया है कि सोने को प्राइमरी गोल्ड के फॉर्म में कोई नहीं रख सकेगा। कुछ दिन में ऐसी स्थिति आ जायेगी कि सोना प्राइमरी फॉर्म में किसी के पास नहीं रहेगा।

Mr. Speaker: Next question.

Shri U. M. Trivedi: One question which was put by Mr. Kachhavaia was not answered. If you permit me, I would like to ask that question. Probably the hon. Minister did not understand it. It is very important. The question is like this. I will not put any other question. I will just explain it.

This question is in relation to gold seized in Rajasthan in Chittorgarh District, by which gold it was promised to weigh the late Prime Minister, Shri Shastri.

Mr. Speaker: Who seized it? Was it seized by the police?

Shri U. M. Trivedi: This gold was alleged to have been seized by the police on the one hand and alleged to have been deposited with the collector on the other hand. The police say that they have seized it and put in the treasury and the man who brought it says: I have brought it and the collector has put his signature. There was a dispute and the police arrested the man and made a recovery memo that this gold was seized from such and such place and this gold was smuggled out from the house of the merchant whose house was being searched.

Mr. Speaker: We cannot go into those details here.

Shri U. M. Trivedi: I want to know whether any action has been taken.

Shri B. R. Bhagat: Let him put a question and I will answer. As he himself said, it relates to 1965.

श्री हुकम चन्द कछवाय : सितम्बर तक का सवाल था सितम्बर महीने के लिये नहीं था। सितम्बर तक कितना पकड़ा गया इसकी भाषा अगर बदल दें तो हम क्या करें ?

श्री ब० रा० भगत : "तक" नहीं है, सितम्बर में है।

श्री बड़े : वह छपाई में गलत हो गया होगा

अध्यक्ष महोदय : अब मैं क्या करूं। आप नया सवाल दे दीजिये।

श्री श्रीकार लाल बेरवा : इस में राजस्थान के चीफ मिनिस्टर ने भड़वड़ की है।

अध्यक्ष महोदय : नेक्स्ट क्वेश्चन—
श्री बरुआ।

श्री हुकम चन्द कछवाय : यह तो बैंकों का सवाल आ गया, मेरे सवाल का जवाब दिलवाइये।

अध्यक्ष महोदय : यह सवाल जब आपके पास आया था अगर वह "इन सितम्बर" था "अपट सितम्बर" नहीं था, तो आपको मेरे नोटिस में लाना चाहिये था। अब फिर सवाल का नोटिस दे दीजिये।

Nationalisation of Banks

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*66. Shri Daji:

Shri R. Barua:

Shri P. C. Borooah:

Shri Bhagwat Jha Azad:

Shri S. C. Samanta:

Shri Subodh Hansda:

Shri M. L. Dwivedi:

Shri Sezhiyan:

Shri Shree Narayan Das:

Shri Basappa:

Shri E. S. Pandey:
Shri H. C. Linga Reddy:
Shri P. R. Chakraverti:
Shrimati Savitri Nigam:
Shri Vishwa Nath Pandey:
Shri Yashpal Singh:
Shri D. C. Sharma:
Shri S. M. Banerjee:
Dr. M. M. Das:
Shri Vishram Prasad:
Shri Onkar Lal Berwa:
Shri Kolla Venkaiah:
Shri M. N. Swamy:
Shrimati Ramdulari Sinha:
Shri Liladhar Kotoki:
Shri N. R. Laskar:
Shri Bagri:
Dr. Ram Manohar Lohia:

Will the Minister of Finance be pleased to state:

(a) whether Government have considered the question of nationalisation of Banks in the country; and

(b) if so, whether any decision has been taken in this regard?

The Minister of State in the Ministry of Finance (Shri B. R. Bhagat): (a) and (b). The question of the nationalisation of banks in the country has been considered on a number of occasions but such a step has not been considered necessary so far. Measures to tighten the control of the Reserve Bank over the working of the banks have, however, been taken.

Shri Daji: In view of the contradictory and therefore confusing statements made by the high functionaries of the Congress Party, I would like to know from the Government whether social control of banks includes nationalisation or not.

Shri B. R. Bhagat: Social control is not a new word. It has been there and it has been used in various places. The moot question is: what is the policy of the Government about nationalisation. On this we have been taking a purely pragmatic view. If the economic situation demanded taking a step, we have taken that step in the past and even

in the future, if such a situation emerges, we will take that step. We cannot say at this stage whether we are going to do this or that.

Shri Daji: My question was simple. In the interpretation of the Government, does the word 'social control' as used by the AICC include nationalisation or it does not include nationalisation? You may implement it or not; that is different. When you implement it, is also a different question. In your interpretation, does it include nationalisation or not?

Shri B. R. Bhagat: I have answered that question; it is not the dictionary meaning of a word; it is the policy behind that. These words 'social control' are not only in the last resolution of the Congress; they had been there before also. We have nationalised institutions when we thought that they were necessary in the interest of the country, and we will do so if we think it is necessary in the interest of the country. That is the answer to the question about the words 'social control'.

Shri Daji: I seek your protection. It is a specific question. If he does not understand English, I can put the question in Hindi. I just want to know whether the term 'social control' includes nationalisation or not. He is giving a reply saying that it is not a new term; Government has nationalised in the past and so on. I only want to know the facts of the situation. I want to know whether, according to Government, the words "social control" include nationalisation or not. (*Interruption*).

Shri B. R. Bhagat: I do not know. When we have said in the past that we will nationalise it, certainly it is within the ambit of this word that if we think so we will nationalise it in future also.

Mr. Speaker: He might put his next question now.

Shri Daji: In view of the fact that at least the Government's policy is to go towards more social control and also control of banking, how does the Government square it with the recent decision for relaxation in credit control of the Reserve Bank or other banks? How is this policy consistent with the growing social control of banking?

Shri B. R. Bhagat: It is control not relaxation; it is selective control. When we have that situation, for example, for export or for importing various things for production, certainly relaxation is in the interests of production. Therefore when he says relaxation, it is part of the control exercised by the Reserve Bank.

श्री दज्जे : अन्वयक्ष महोदय, मुझ से गलती हो गई। मैं ने गलत बतलाया।

अन्वयक्ष महोदय : गलती है यह ठीक है लेकिन इतने तरह से चार्ज जो नहीं करना चाहिये इतने जोर से कि हमारे दफ्तर से यह हो गया।

श्री दज्जे : हमारे पास जो नोटिस है उस में लिखा हुआ है . . .

अन्वयक्ष महोदय : मेरे पास आप का लिख हुआ है। आप के हाथ से लिख हुआ है "सितम्बर में"। फिर आप चार्ज करते हैं हमारे दफ्तर को।

WRITTEN ANSWERS TO QUESTIONS

Splitting of Life Insurance Corporation into Zones

*67. **Shrimati Savitri Nigam:** Will the Minister of Finance be pleased to state:

(a) whether the decision regarding the splitting of the Life Insurance Corporation into several Zones in order to provide stimulant to efficiency has been taken; and

(b) if so, the nature thereof?

The Minister in the Ministry of Finance (Shri B. R. Bhagat): (a) No. Sir.

(b) Does not arise.

Bell Mission to review India's Fourth Plan

*68. **Shri S. C. Samanta:**
Shri M. L. Dwivedi:
Shri Subodh Hansda:
Shri Bhagwat Jha Azad:
Shri P. C. Borooah:
Dr. M. M. Das:
Dr. P. N. Khan:
Shri Warior:
Shri Daji:
Shri Bibhuti Mishra:
Shri K. N. Tiwari:
Shri Tridib Kumar
Chaudhuri:
Shri Basappa:
Shri S. M. Banerjee:
Shri Surendra Pal Singh:
Shri P. R. Chakraverti:
Shri H. C. Linga Reddy:
Shri Yashpal Singh:
Shri Harish Chandra Mathur:
Shri Mohammad Elias:
Shri D. C. Sharma:
Shri Umanath:
Shri Dinen Bhattacharya:
Shri Kolla Venkalah:
Shri Mohan Swarup:
Shri Vishwa Nath Pandey:
Shri M. S. Murti:
Shri Hem Barua:
Shri Surendranath Dwivedy:
Shri Hari Vishnu Kamath:
Shri Vasudevan Nair:
Shrimati Maimoona Sultan:
Shri P. H. Bheel:
Shri P. K. Deo:
Shri Kapur Singh:

Will the Minister of Planning and Social Welfare be pleased to state:

(a) the result of the World Bank's scrutiny of resources programme of the Fourth Plan generally and foreign exchange component in particular, conducted by Bernard Bell Mission in the months of September and October, 1966;

(b) the requirements of India which she expected from the World